

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6342  
ANSWERED ON 02<sup>ND</sup> APRIL, 2026**

**MANDATORY SERVICE LANE ON EXPRESSWAYS**

**6342. SHRI SUDHAKAR SINGH:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

**(a) whether the Government is aware that service lanes are not being constructed on expressways built under the Bharatmala Project;**

**(b) whether the availability of service lanes on both sides of the Yamuna Expressway has facilitated agricultural activities, ensured the safe movement of local vehicles and reduced road accidents;**

**(c) whether the Government is considering amending design standards or guidelines to make service lanes mandatory on expressways being constructed as part of the Bharatmala Project; and**

**(d) if so, the current status of such consideration and if not, the reasons therefor, given that service lanes are extremely important for local resident, farmers and road safety?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)**

**(a) National Expressways (NE) passes mainly through greenfield/ rural areas and as such service lanes are not provided as per codal provisions of Indian Road Congress (IRC).**

**(b) Yamuna Expressway is not NE and is a project of the Government of Uttar Pradesh.**

**(c) & (d) The service lanes are generally provided for requirement of local connectivity. Expressways are generally built on greenfield alignments away from habitations and unplanned development is not encouraged. Accordingly, there is no such proposal to construct service roads along the Expressways.**

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